

Single agency for road safety issues

1219. SHRI OM PRAKASH MATHUR:

SHRI T.M. SELVAGANAPATHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that one person in every 10 road deaths across the Globe is reported from India and atleast 14 people die on our roads every hour and that every sixth road crash in the world happens to be in India;

(b) whether experts from different parts of the world who attended 'World safety conference' held in New Zealand recently, urged Indian Government to make a single agency responsible to look into all road safety issues; and

(c) if so, the remedial steps Government has taken so far to avoid large number of road accidents in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) During the year 2011, a total number of 1,42,485 persons were killed in road accidents in India which translates into 16 road accidents deaths every hour. The data on India's position in respect of road accidents and road accidents deaths in the world is not available. However, as per the "World Road Statistics" (WRS) 2011, brought out by the International Road Federation, (IRF) Geneva, United States of America has reported the maximum number of injury accidents at 15,47,797 in the world followed by Japan at 7,36,688 and India at 4,86,384 for the year 2009. The incidence of road accident related deaths and injury accidents per lakh persons shows lower incidence of both the parameters for India in comparison to many developed and developing countries. The number of road accident deaths per lakh of population at 10.83 in India is lower compared with 11.98 in the Republic of Korea, 11.01 in USA and 18.39 in the Russian Federation during the year 2009.

(b) The Ministry of Road Transport and Highways has not received from World Health Organization (WHO) any recommendation of World Safety Conference urging the Government of India to make one agency responsible for road safety issues.

(c) The Ministry has taken the following steps to minimize road accidents in the country:—

(i) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing

road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.

- (ii) The Government has constituted National Road Safety Council as the apex body to take policy decisions in matters of road safety. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees.
- (iii) The Ministry has adopted a multi pronged strategy to address the issue of road safety based on four E's of Road Safety viz. (i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) Emergency care.
- (iv) Road safety has been made an integral part of road design at the planning stage.
- (v) Road Safety Audit of selected stretches of National Highways/Expressways.
- (vi) Establishment of driving training institutes.
- (vii) Tightening of safety standards of vehicles like helmets, seat belts, power-steering, rear view mirror.
- (viii) Publicity campaigns on road safety awareness.

Location of toll posts in Odisha

1220. SHRI DILIP KUMAR TIRKEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether toll gates in Odisha are located within 60 kms. of distance and also within 10 kms. radius of the cities which are against National Highways Toll Policy;
- (b) if so, whether Government has taken any steps in the matter;
- (c) if so, the details of action taken or proposed to be taken thereon; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) Sir, Gangapada Toll Plaza and Manguli Toll Plaza are in Municipal limit of Khurda and Chaudwar respectively.